

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2017

Dated: 18th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Damodar Valley Corporation

Vs.

...Appellant(s)

Delhi Transco Limited & Ors.

...Respondent(s)

Counsel for the Appellant(s)

**: Mr. M.G.Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya**

ORDER

Admit. Issue notice to the Respondents returnable on 25.07.2017.
Dasti, in addition, is permitted.

List the matter on **25.07.2017**. Tag to Appeal No. 268 of 2016.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt